

[26 July, 2006]

RAJYA SABHA

to Below Poverty Line (BPL) workers above the age of 60 years and Provident Fund for Above Poverty Line (APL) workers.

This Ministry has also drafted an Unorganised Sector Workers Bill, 2004 which, *inter-alia*, envisages safety, social security and healthcare etc. to such workers. More recently, the National Advisory Council (NAC) has drafted a similar Bill. The entire matter of providing social security to workers in the unorganized sector *vis-a-vis* enactment of a legislation for such workers is under examination of the Government.

Spurt of violence in J&K

*47. SHRIMATI SHOBHANA BHARTIA:
SHRI VIJAY J. DARDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Jammu and Kashmir is facing a serious situation with Pakistan renewing arms and money supplies to terrorist groups in the State, resulting in a sudden spurt of violence and infiltration from across the line of control;

(b) whether the National security advisor visited the State and highlighted major lapses on the part of the security apparatus, that led to the situation going out of hand;

(c) if so, whether the Home Secretary alongwith top intelligence and security experts, visited the State, to review the current ground situation in the Valley; and

(d) if so, to what extent these steps have helped in controlling the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The State of Jammu and Kashmir has been facing the menace of cross-border terrorism and intelligence inputs indicate that arms, ammunition and funds are being provided to various terrorist outfits for carrying out subversive activities. The infiltration attempts by well-trained and armed terrorists generally pick up during

summer months with the opening of snow bound route. Overall violence level has declined till 15 July, 2006 as compared to corresponding period of last two years as shown below:

| | 2006 (Up to July 15) | 2005 (Up to July 15) | 2004 (Up to July 15) |
|----------------------------|-------------------------|-------------------------|-------------------------|
| No. of terrorist incidents | 910 | 1085 | 1452 |

However, there has been an increase in the level of terrorist violence since April, 2006 with 295 and 535 terrorist incidents occurring during the periods from January to March, 2006 and April to June 2006, respectively.

The estimated infiltration till June 30, 2006 as compared to the corresponding period of last two years is shown below:

| | 2006 (Up to June 30) | 2005 (Up to June 30) | 2004 (Up to June 30) |
|-------------------------------|-------------------------|-------------------------|-------------------------|
| No. of estimated infiltration | 299 | 92 | 227 |

(b) to (d) The National Security Advisor visited the State on June 21, 2006 and reviewed the security situation in consultation with intelligence and security agencies including the State Police. Union Home Secretary alongwith senior intelligence and security officers visited the State on June 16 and June 23, 2006 and reviewed the security situation. After the visit of Union Home Secretary on June 16, 2006 the security arrangements were further strengthened, as a result of which violence decreased as is evident from the figures shown below:

| | 16.05.2006 to 15.06.2006 | 16.06.2006 to 15.07.2006 |
|-------------------------------|-----------------------------|-----------------------------|
| Total incidents | 188 | 165 |
| Terrorists killed | 53 | 65 |
| Terrorists arrested | 22 | 35 |
| Infiltrators killed on border | 12 | 18 |

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The strategies, tactics and dynamic deployment as per ground assessment to counter the nefarious designs of terrorist outfits are constantly reviewed, refined and monitored in the Unified Headquarters in the State and in Operation Groups at various levels.

Disaster Management Authority in Andhra Pradesh

*48. SHRIMATI N.P. DURGA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Andhra Pradesh Government has not yet set up the State Disaster Management Authority, in conformity with the Disaster Management Act, to tackle the major disasters in the State;

(b) if so, what are reasons therefor; and

(c) the details of disasters that took place in that State since December, 2004?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) The State Government of Andhra Pradesh has informed that they have initiated the process of constitution of State Disaster Management Authority (SDMA). The State Government has asked the Alimineti Madhava Reddy Andhra Pradesh Academy of Rural Development (AMR-APARD) to visit and study the rules and organizational pattern of SDMAs in a few States. The study is expected to take about three months.

(c) The State Government has reported that the following disasters have taken place in the State since December, 2004:—

- (i) Tsunami (December, 2004).
- (ii) Hailstorm (January-May, 2005)
- (iii) Cyclonic storm/floods (September, 2005)
- (iv) Heavy rains (October-November, 2005)
- (v) Hailstorm (March, 2006)
- (vi) Floods (July, 2006)